IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-256(PB)/2017

IN THE MATTER OF:

Aster Hotels & Resorts Pvt. Ltd.

Applicant/petitioner

With

Lemon Tree Hotel Ltd.

Respondent

Order under Sections 230/232 of the Companies Act

Order delivered on 29.11. 2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. Saurabh Kalia, Advocate

For the RD(NR), Delhi

Mr. Manish Raj, Company Prosecutor

For the Income Tax Deptt.

Mr. Zoheb Hossain, Sr. Standing Counsel

For Revenue/I.T.D. Mr. Piyush Goyal, Adv.

For the OL, Delhi

Mr. Amish Tandon, Mr. Ajeyo Sharma, Advs.

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

> (DEEPA KRISHAN) MEMBER(TECHNICAL)

29.11.2017 V.Sethi